ment of cancer has been developed indigenously by the Department of Electronics and installed and successfully put to test at the Post Graduate Institute of Medical Education and Research, Chandigarh; and

(b) if so, what are the salient features thereof; and how it compares with the equipment hitherto imported for use in the country ?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE TECHNOLOGY AND (PROF. M. G. K. MENON): (a) Yes, Sir. A Linear Accelerator machine for Cancer Therapy was devloped jointly by the Society for Applied Microwave Electronics Engineering and Research (Bombay), Central Scientific Instruments Organisation (Chandigarh) and Post Graduate Institute of Medical Education and Research (Chandigarh) with funding from Department of Electronics. This equipment has been installed at Post Graduate Institute of Medical Education and Research, Chandigarh where it is being successfully put to use for treatment of patients.

(b) The main specifications of the machine are comparable with similar imported machines. It operates in the nominal energy range of 4 Mey and has a operational dose rate of 250 Rads/minute at an Isocentre *to* target distance of 100 cms. The maximum field size for treatment is 26×26 cm.

Closure of sole public sector units

394. SHRI MENTAY PADMA-NABHAM: Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that a study made by the Ministry of Finance has recommended closing down of some public sector units; (b) if so, whatare the names of such public yector units which are continuously incurring losses; and

(c) the action taken by Government in this regard ?

THEMINISTEROFSTATEINTHEMINISRYOFPLAN-NINGANDTHEMINISTEROFSTATEINTHEMINISTRYOFPROGRAMMEIMPLE-MENTATION(SHRIBHAGEYGOBARDHAN):(a) No, Sir.

(b) and (c) Do not arise.

दिल्ली में जल तथा बाय प्रदूषण के संबंध में प्राप्त जिकायतें

* 395. श्री शंकर दथाल सिंह : क्या पर्यावरण श्रीर कन मंत्री यह वत.ने की क्रुपा करेंगे कि :

(क) पिछले चार महीनों केंदौरान सरकर को दिल्ली में जल तथा वायू प्रदूषण के संबंध में कितनी शिकायतें प्राप्त हई; और

(ख) इनमें से कितनो के विरुद्ध कार्यवाही की गई है ग्रौर की गई कार्य-वाही का ब्यौराक्या है?

पर्यावरण श्रौर बन मंत्रालय में राज्य मंत्री (श्रीमती मेनका गांधो): सरकार को जनवरी-अप्रैल, 1990 के बीच दिल्ली में जल श्रौर वायु प्रदूषण के संबंध में 41 शिक यतें प्राप्त हई थीं।

(ख) प्राप्त हुई 41 शि तगरतों में से, 24 यूनिटों का निरीक्षण कर लिया गया है ग्रौर 17 यूनिटों का निरीक्षण ग्रभी किया जाना है। दिल्ली प्रश सन की छ: यूनिटों को ग्रनुकूल औद्योगिक क्षेत्रों में शिफ्ट करने की सलाह दी गई है। जल (प्रदूषण निवारण एवं नियंत्रण) अधिनियम, 1974 के अन्तर्गत तीन इकाइयों को नोटिस जारी कर दिये गये हैं। वायू (प्रदूषण निवारण एवं

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